

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

DATED: 27/04/2023

MEETING No. NC/5/MEET/Apr/202324/3

Please Note

- I. For information of exporters, Norms Committee V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Apr/202324/3 dated 27/04/2023 of Norms Committee - V for the year 2023-24 was held on 27/04/2023 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	DGFT(HQ)
2	RAJ KAMAL,Deputy Director	DGFT(HQ)
3	KuldEEp Singh, Technical Consultant	Ministry of MSME
4	NAND Lal, Technical Consultant	DPIIT
5	SHAISH KUMAR,Technical Consultant	DGFT
6	ramasrey lal,Technical Consultant	Ministry of Commerce

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Apr/202324/3
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000127AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 12.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Girls Trouser	8550	70% Cotton 28% Recycled Polyester	10858.500
(Style No.GJ32D607)	(NOS.)	2% Spandex Denim Woven Fabric	(SQM)
Made of 70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	2 / NC/5/MEET/Apr/202324/3	
Case Status	Case Approved	
Party Name	GOKALDAS EXPORTS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023	
HQ File Number	HQRNORM APPLY 00000195AM24	
RA File Number	NA	
Licence No and Date	NA	
Norms Committee Decision:		

M/s. Gokaldas Exports Ltd. vide their application dated 14.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
RE-ISSUE GIRLS CARGO, Made Up Of 69pct Cotton 27% Nylon 4% Elastane Fabric, GSM 132, Style NO: 256F1413	25002 (NOS.)	69 pct Cotton 27% Nylon 4% Elastane Woven solid twill fabric width 57 inches GSM 132	2.29 SQM per Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Apr/202324/3
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000242AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 17.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Jacket (Style No.WS33Z016) Made of Bonded Knitted Fabric comprising of Face 95% Polyester 5%	4085 (NOS.)	Bonded Knitted Fabric comprising of Face 95% Polyester 5% Spandex imitation suede fabric with back 100% polyester knitted Faux Fur Fabric	9477.20 (SQM)

Spandex imitation suede fabric with back 100% polyester knitted Faux Fur Fabric GSM 760		
Table GSM 700		

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Apr/202324/3
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000340AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 21.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
LIGHT WEIGHT QUILTED JACKET (WOMEN)	10000 (NOS.)	100% Cotton Twill Woven fabric, width 58.5 inches, GSM 258	3.031 SQM per Pc.
MADE UP OF 100%	(= : = : = :)		a Contract
COTTON, GSM 258		100% Polyester 210T Taffeta Lining	0.692
STYLE No : 3405		Fabric, Width 58 inches, GSM 58	SQM per Pc.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	5 / NC/5/MEET/Apr/202324/3
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000341AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 21.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
HOODED OVERSIZE CROP JACKET (WOMEN) MADE UP OF 100% COTTON, GSM 258, STYLE No : 3391	10000 (NOS.)	100% Cotton Twill Woven fabric, width 58.5 inches, GSM 258	3.77 SQM per Pc.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	6 / NC/5/MEET/Apr/202324/3		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023		
HQ File Number	HQRNORM APPLY 00006977AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			

M/s. Shahi Exports Private Limited vide their application dated 15.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Wide Leg Trouser	57125	52% Lyocell 48% Cotton Bleached RFD Woven Fabric GSM 217	2.52
(Style No.WS33X001) Made of 52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	(NOS)		SQM per Pc
Ladies Wide Leg Trouser	34650	52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	2.57
(Style No.WS33X001) Made of 52% (NOS) Lyocell 48% Cotton Dyed Woven Fabric GSM 217		Faulte USIVI 217	SQM per Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Apr/202324/3
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006978AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 15.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended

Ladies Wide Leg Trouser (Style No.WS33X002) Made of 52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	7410	52% Lyocell 48% Cotton Bleached	16672.50
	(NOS)	RFD Woven Fabric GSM 217	SQM
Ladies Wide Leg Trouser (Style No.WS33X002) Made of 52%	5985	52% Lyocell 48% Cotton Dyed Woven	13466.25
	(NOS)	Fabric GSM 217	SQM
Lyocell 48% Cotton Dyed Woven Fabric GSM 217	` '		·

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.